

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-513**

IB-948/PB/2018

New IA/4748/2023, CA/2424/2019

**IN THE MATTER OF:**

IDBI Bank Ltd.

**....Applicant**

**Vs.**

M/s. Santosh Overseas Ltd.

**....Respondent**

**SECTION**

U/s 7 IBC

**Order delivered on 11.09.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

For the Liquidator : Mr. Shashwat Anand , Mr. Shashwat Parihar,  
Ms. Adya Singh, Advs.

**ORDER**

**New IA/4748/2023:-**

This is an application filed by the Liquidator seeking extension of liquidation period by 3 months w.e.f. 01.08.2023. Heard the submissions made by Ld. Counsel for the Liquidator and perused the contents of the application. The extension of liquidation period by 3 months w.e.f. 01.08.2023 is granted. Liquidator is directed to complete the liquidation process within the extended period. The present application i.e. New IA/4748/2023 is **allowed**.

**CA/2424/2019:-**

List the application before the Regular Bench on **16.10.2023**.

**S/d-**  
**(RAHUL BHATNAGAR)**  
**MEMBER (T)**

**S/d-**  
**(BACHU VENKAT BALRAM DAS)**  
**MEMBER (J)**